

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 412(ND)/2017

IN THE MATTER OF:

Suraj Miglani

.... Applicant/petitioner

Vs.

Super City Infratech Pvt. Ltd. & Ors.

.... Respondents

Order under Section 241

Order delivered on 28.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner: Ms. Sridevi Paniker, Ms. Charu Rustogi, Ms.
Ugma Javed, Ms. Suruti Rathore, Advocates

For the Respondent:

ORDER

For order, see C.P. No. 411(ND)/2017

28.11.2017
VINEET